



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 മേയ് 2 2nd May 2017	നമ്പർ } No. } 18
		1192 മേടം 19 19th Medam 1192 1939 വൈശാഖം 12 12th Vaisakha 1939	

PART III Co-operative Department

REGISTRATION CERTIFICATE

No. O-5235/2016. 28th December 2016.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the undermentioned Society is also hereby registered under the said section.

Categorical Statement

- Name of the Society—Kodumon Financial Service Co-operative Society Ltd. No. P. T. 294, Parakodu P. O., Ezhamkulam, Adoor, Pathanamthitta Dist.
- Date of Registration—28-12-2016.
- Address—Kodumon Financial Service Co-operative Society Ltd. No. P. T. 294, Parakodu P. O., Ezhamkulam, Adoor, Pathanamthitta Dist.

- Liability—Limited.
- Area of operation—Kodumon, Ezhamkulam, Enadimangalam, Kalanjoor Grama Panchayat.
- Main Object—To give job opportunities to members
- Type—Miscellaneous Co-operative Society [Rule 15 (12) i]
- Authorised Share Capital :
A Class—250 × 25,000= ₹ 62,50,000.
B Class—50 × 50,000= ₹ 25,00,000.
C Class—25 × 50,000= ₹ 12,50,000.
₹ 1,00,00,000
- Maximum Borrowing Power—100 times of paid up Share Capital + Reserve Fund.

Office of the Joint Registrar of
Co-operative Societies (General), (Sd.)
Pathanamthitta. Joint Registrar (General).

REGISTRATION CERTIFICATE

No. O-4232/14.

21st March 2017.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the undermentioned Society is also hereby registered under the said section.

തരംതിരിച്ചുള്ള പട്ടിക

1. സംഘത്തിന്റെ പേരും നമ്പരും—കായംകുളം ഗവ. വനിതാപോളിടെക്നിക് കോളേജ് കോ-ഓപ്പറേറ്റീവ് സ്റ്റോർ (ക്ലിപ്തം) നമ്പർ എ 1210.
2. രജിസ്റ്റർ ചെയ്ത തീയതി—21-3-2017.
3. മേൽ വി ലാ സം—കായംകുളം ഗവ. വനിതാ പോളിടെക്നിക് കോളേജ് കോ-ഓപ്പറേറ്റീവ് സ്റ്റോർ (ക്ലിപ്തം) നമ്പർ എ1210, കായംകുളം, ആലപ്പുഴ.
4. ബാധ്യത—ക്ലിപ്ത ബാധ്യത.
5. പ്രവർത്തന പരിധി—കായംകുളം ഗവ. വനിതാ പോളിടെക്നിക് കോളേജ്.
6. സംഘത്തിന്റെ തരം—സ്കൂൾ/കോളേജ് സഹകരണ സംഘം 15(8) (1) (a)
7. അംഗീകൃത മൂലധനം—
 ~ 100 വിലയുള്ള 1000 എ ക്ലാസ്സ് ഓഹരി വില ~ 1,00,000.
 ~ 50 വിലയുള്ള 2,000 ബി ക്ലാസ്സ് ഓഹരി വില ~ 1,00,000.
 ~ 20 വീതമുള്ള 10,000 സി ക്ലാസ്സ് ഓഹരി വില ~ 2,00,000.
 ആകെ—~ 4,00,000 (നാല് ലക്ഷം രൂപ മാത്രം).
8. സംഘത്തിനു പരമാവധി വാങ്ങാവുന്ന കടം—പിരിഞ്ഞു കിട്ടിയ ഓഹരി മൂലധനത്തിന്റെയും കരുതൽ ധനത്തിന്റെയും തുകയുടെ 150 മടങ്ങ്.

സഹകരണ സംഘം ജോയിന്റ് രജിസ്ട്രാർ (ജനറൽ) ആഫീസ്, ആലപ്പുഴ. (ഒപ്പ്) ജോയിന്റ് രജിസ്ട്രാർ (ജനറൽ).

REGISTRATION CERTIFICATE

No. O-7208/2016.

28th March 2017.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statements are registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the undermentioned Society is also hereby registered under the said section.

Categorical Statement

1. Name and Number of the Society—Kochi Metro Politan Transport Co-operative Society Ltd. No. E. 1363.
2. Date of Registration—28-3-2017.
3. Address—South Paravur P. O., Pin- 682 307
4. Liability—Limited.
5. Area of operation—The whole of Ernakulam District excluding North Paravur Taluk.
6. Main Object—To promote self help, mutual help and co-operation among members and also to promote economic interests of its members.
7. Authorised Share Capital :
 ~ 77,50,000
 (1) 'A' Class 20000 shares of ~ 250 each.
 (2) 'B' Class 500 shares of ~ 5,000 each
 (3) 'C' Class 25000 shares of ~ 10 each
8. Maximum Borrowing Limit—150 times of paid up Share Capital + Reserve Fund.
9. Category as per KCS Act—Rule 15. 12-Miscellaneous Societies (2) Commercial Societies.

Office of the Joint Registrar of Co-operative Societies (General), Ernakulam. (Sd.) Joint Registrar (General).